

where 311 posts of doctors are lying vacant/ doctors are yet to be posted.

(d) As on 31st March, 1990 there were 2852 sub-centres and 1987 Primary Health canters as per the information provided by the State Government.

(e) and (f). Basic amenities are available in all these Health Centres, as informed by Punjab Government. Recruitment and posting of doctors are also being expedited.

(g) and (h). For every 4-5 villages there is a sub-centre, where basic amenities of family welfare including MCH services for new borns and mothers are available.

[English]

Holding Back the Machinery by Jyoti Weaving Factory of (NTC) Calcutta

9986. SHRI M.V. CHANDRASHEKARA MURTHY: Will the Minister of TEXTILES be pleased to state:

(a) whether Jyoti Weaving Factory of the National Textile Corporation (WBABO) Limited, Calcutta has been still holding back the machine and equipment of some contractors since 1983;

(b) whether the corporation had decided to release those equipment to the contractors in or about June, 1986; and

(c) if so, action being taken to resolve the issue?

THE MINISTER OF TEXTILES AND

MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, sir.

(b) Yes, sir.

(c) The concerned contractor has been claiming rental charges for those equipments. Since the claim is untenable, as per terms of Contract, it has not been agreed to by NTC (WBABO) Ltd. The contractor has been requested to lift the equipments.

Food Subsidy

9987. SHRI SANAT KUMAR MANDAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there has recently been a quantum jump in the amount of food subsidies given to the Food Corporation of India;

(b) if so, the amount of subsidy given during the last three financial years;

(c) the percentage increase in the quantity of foodgrains supplied through the public distribution system (PDS) during the above period; and

(d) the steps being taken to limit the scope of PDS to the families below a certain income level and cut down such huge food subsidies?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The food subsidy released to the Food Corporation of India during the last 3 years is indicated below:—

Year	Amount of subsidy (Rs. in crores)
1987-88	2,000
1988-89	2,200
1989-90	2,476

(c) The off-take for the PDS for the 3 years mentioned above is indicated below:—

<i>Year</i>	<i>Commodity</i>	<i>Quantity of off-take</i>	<i>% age of increase (+) decrease (-) over last year</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1987-88	Wheat	67.31	54.27(+)
	Rice	87.00	13.83(+)
1988-89	Wheat	69.57	3.36(+)
	Rice	81.74	6.05(-)
1989-90	Wheat	68.91	0.95(-)
	Rice	72.36	11.48(-)

(d) There is no such scheme at present.

Kanpur a textile mill under NTC (U.P.) Ltd.

[*Translation*]

(b) and (c). Do not arise.

**Ad Hoc Employees in Mayur Mill,
Kanpur**

[*English*]

Working in the Office of Central Provident Fund Commissioner

9988. SHRI RAJENDRA AGNIHOTIRI: Will the Minister of TEXTILES be pleased to state:

9989. SHRI PIYUS TIRAKY: Will the Minister of LABOUR be pleased to state:

(a) the number of ad hoc employees in Mayur Mill, Kanpur and since when they are working in this capacity;

(a) whether Government have received complaints about a number of officials of the Office of Central Provident Fund Commissioner who have not attended to any official work during the last few years; and

(b) whether some Government propose to regularise the employees, if so, details thereof; and

(b) if so, the details thereof and action taken by Government thereon?

(c) if not, the policy of Government in this regard?

THE MINISTER OF TEXTILES AND MINSTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) There are no ad-hoc employees in Muir Mill,

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). A complaint was received that one official of the Office of the Central Provident Fund Commissioner had not attended